

SLP(C)No. 13743 OF 2001

ITEM No.21

Court No. 5

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13743/2001
(From the judgement and order dated 12/03/2001 in LPA1593/2000
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KAMALJEET KAUR GHOTRA

Petitioner (s)

VERSUS

STATE OF HARYANA & ANR.
(With prayer for interim relief)
With
SLP(C)No.13851/2001
(With prayer for interim relief)

Respondent (s)

Date : 31/08/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Manoj Goel, Adv.
Mr. Pankaj Kalra, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Issue notice.
Tag with SLP(C)12994/2001.

.SP1

Hemalatha

(HK Bhatia)
Court Master